

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 25th October, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 53/2018 (M.A. No. 522/2018 M.A. No. 523/2018 & M.A. No. 584/2018)	Naresh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Appellant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 to 6 Ms. Deep Shikha Bharati, Adv. for UP Mr. S. G. Hasnain, Sr. Adv. with Mr. Aftab Ali Khan, Adv. for R-7 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Radhakrishna S. Hegde, Adv.
FOR ADMISSION			
2.	Original Application No. 726/2018	Rupesh Pethe Vs. State of M.P. & Ors.	Mr. Gaurav Choudhary, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 279/2018	Jitender Yadav Vs. Ministry of Environment and Forest & Ors.	Mr. Akash Tyagi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 4 Mr. Pawan Upadhyay, Adv. for R-5 Ms. Nidhi Bhuwania, Adv. for R-6 Mr. Sunil Parchar for R-9 Mr. Aditya Singh, Adv. for R-10 Mr. Munnan Goyal, Adv. for R-12 Mr. Nikhil Goel, Adv. Mr. Bipin C. Negi, Adv. Mr. Rajkumar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Shlok Chandra, Adv.
4.	Original Application No. 328/2018 (M.A. No. 1114/2018 & M.A. No. 1511/2018)	Shailesh Singh Vs. State of UP & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Nishit Agrawal, Adv. for R-2 Mr. Dinesh Kumar Garg, Adv. for R-3, 7 & 9 Mr. Raj Kumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Neelesh Sinha, Adv. for R-4 & 5 Mr. Ankur Khandelwal, Adv. for R-6 & 8 Mr. R. K. Sanghi, Adv. for R-10 & 11 Mrs. Seema Patnaha, Adv. for R-12 Mr. Daleep Dhyani, Adv. for R-13 Mr. Shlok Chandra, Adv. for R-14 Mr. B. V. Niren, Adv. for R-16 Mr. Pradeep Mishra, Adv. for UPPCB

5.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-5 & 7 Mr. Sanchit Garg, Adv. for R-8 Mr. Anoop Kumar, CTCP
6.	Original Application No. 403/2018 (M.A. No. 935/2018 & M.A. No. 936/2018)	Aliya Begum Vs. State of Uttar Pradesh & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Divya Prakash Pande, Adv. for MoEF Mohd. Waquas, Adv. for R-9
7.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1 & 2 Mr. B. V. Niren, Adv. for R-4 & 5
FOR HEARING			
8.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for State of Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Suvineet Sharma, Adv.
9.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-3 & 5 Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab
10.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Adv. for R-5 Mr. Ravi Shankar, Adv. for R-6

			Mr. Anand Varma, Adv. for R-7 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv. Mr. Mahesh Agrawal, Adv. for Tobacco Institute
11.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant Mr. Himanshu Tyagi & Mr. Ayush Negi, Advs. for R-1 & 2 Mr. B. V. Niren, Adv. for R-3 Ms. Priyanka Swami, Adv. for R-4 Mr. Rachit Mittal, Adv. for GDA
12.	Original Application No. 470/2016	Mahendra Pandey Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.
13.	Original Application No. 816/2017	Dr. Sudhir Dahiya Vs. M/s JM Housing Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. I. S. Alag, Sr. Adv. with Mr. Kamal Kapoor, Adv. for R-1 Mr. Keshav Mohan, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6 Mr. Amit Tiwari, Adv. for State of UP
14.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4 Mr. Sandeep Thukral, Adv. for R-5 Mr. Raman Yadav, Adv. for GDA Mr. Aman Kalra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrwardy, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB
15.	Original Application No. 149/2018 (M.A. No.421/2018)	Al Marzia Agro Foods Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3
16.	Original Application No. 382/2018 (M.A. No. 873/2018)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Advs. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 4 Mr. Anuj Bhandavi, Adv. for R-5 & 6

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